

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: Telangana State Judicial Academy, Secunderabad – Nomination of 16 Junior Civil Judges, who have completed 05 years of service to undergo V Refresher Course for a period of two weeks from 20.07.2026 to 01.08.2026 at Telangana State Judicial Academy, Secunderabad – Orders - Issued.

READ: 1. Letter Roc.No.456/2026/TSJA-Sec'bad, dated 30.06.2026 from the Additional Director, Director (FAC), Telangana State Judicial Academy, Secunderabad.
2. High Court's Circular Roc.No.5523/WRC, dated 25.11.2003.

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ORDER ROC.NO.3258/2026-B.SPL, DATED: \3 . 07.2026

The High Court is pleased to pass the following order:

The following **16** Junior Civil Judges mentioned in Column No.2, are hereby nominated to undergo V Refresher Course for a period of two weeks from 20.07.2026 to 01.08.2026 at Telangana State Judicial Academy, Secunderabad. The nominated officers are directed to handover charge of their post and also the post(s) for which they are holding full additional charge, if any, to the officers mentioned in Column No.3, and proceed to report at the Judicial Academy, at **8.30 a.m., on 20.07.2026** to attend the said Refresher Course.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	MS. R.LAVANYA (RANGEPALLI), Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jagtial.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Jagtial.
2.	SMT. R.SIRI SOWJANYA (RUPAKULA), Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Medak.	I Additional Junior Civil Judge-cum-Special Judicial Magistrate of I Class (Mobile) Court, Medak.
3.	SMT. SALMA FATHIMA, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sangareddy.	Special Judicial Magistrate of First Class (Mobile) for trial of cases Under PCR Act-cum-II Additional Junior Civil Judge, Sangareddy.

4.	SMT. KHUSHBOO UPADHYAY, I Metropolitan Magistrate, (Municipal Mobile Court), Hyderabad.	Special Judicial Magistrate of First Class for Cases under Prohibition Act (Excise Court), Hyderabad.
5.	SMT. K.CHANDISHWARI DEVI, Junior Civil Judge-cum-Judicial Magistrate of First Class, Yadadri, Yadadri-Bhongir District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Bhongir.
6.	SMT. K.SOWJANYA (KALLEDA), II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Siddipet.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Siddipet.
7.	SMT. K.POOJA, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Warangal.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Warangal.
8.	SMT. G.KAVITHA (GUJJULA), Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Mancherial.	Special Judicial Magistrate of First Class for Trial of Cases under Prohibition & Excise Act-cum-III Additional Junior Civil Judge, Mancherial.
9.	SMT. SWATHI MURARI, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Mahabubabad.	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class (Juvenile Court), Mahabubabad.
10.	SRI K.GOPI KRISHNA, XXI Assistant Judge, City Civil Court, Hyderabad.	XIX Assistant Judge, City Civil Court, Hyderabad.
11.	SRI P.RAVINDER, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nirmal.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Nirmal.
12.	SRI U.THIRUPATHI, II Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.	Principal Junior Civil Judge-cum-VII Additional Judicial Magistrate First Class, Medchal-Malkajgiri District at Medchal.
13.	SRI R.AJAY KUMAR, Junior Civil Judge -cum-Judicial Magistrate of First Class, Alair, Yadadri Bhongir District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Bhongir.

14.	SMT. J.PRASANTHI (JARAPALA), II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate First Class, Medchal-Malkajgiri District at Kushaiguda.	III Additional Junior Civil Judge-cum- III Additional Judicial Magistrate First Class, Medchal-Malkajgiri District at Kushaiguda.
15.	SRI K.SUDHAKAR (KAREDDULA), Principal Junior Civil Judge - cum- Judicial Magistrate of First Class (Juvenile Court), Kamareddy.	I Additional Junior Civil Judge-cum- Special Judicial Magistrate of First Class (Mobile), Kamareddy.
16.	SMT. T.SWAPNA, IV Additional Junior Civil Judge-cum- XV Additional Judicial Magistrate First Class, Medchal-Malkajgiri District at Kukatpally.	III Additional Junior Civil Judge-cum- XIV Additional Judicial Magistrate First Class, Medchal-Malkajgiri District at Kukatpally.

The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing Refresher Course.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judge/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the said Refresher Course, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

**** The Director, Telangana State Judicial Academy, Secunderabad, is hereby informed that Smt. Taduru Mahathi Vaishnavi, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Hanumakonda, who is on Maternity Leave from 18.01.2026 to 16.07.2026, has extended leave till 31.07.2026, as such the officer is exempted from participating in the said course for the present. The Director (FAC), Judicial Academy, is directed to include the name of Smt. Taduru Mahathi Vaishnavi, in future batches of Refresher Courses.**

Further, the officers mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC. Court(s) atleast once in a week as per High Court's Circular 2nd read above.

The above 16 Junior Civil Judges, will be under the control of Director, Telangana State Judicial Academy, Secunderabad, while undergoing the training at Academy.

- NOTE:**
1. The proceedings placed in the High Court's web site <https://www.tshc.gov.in> the downloaded copy from the website is valid for relieving duty and reporting to the said refresher course.
 2. The nominated officers are entitled only for actual journey time.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
 2. The Registrar General and all other Registrars, High Court for the State of Telangana.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 5. The Chief Judge, City Civil Court, Hyderabad.
 6. The Sessions Judge, Hyderabad.
 7. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**

1) Mancherial	2) Nirmal	3) Jagtial
4) Sangareddy	5) Medak	6) Siddipet
7) Yadadri Bhongir	8) Kamareddy	9) Medchal-Malkajgiri at Kushaiguda
10) Hanumakonda	11) Warangal	12) Mahabubabad
 8. The Pay and Accounts Officer, Hyderabad.
 9. The District Treasury Officer, Medchal-Malkajgiri District at Shamirpet.
 10. The Section Officers :

A) Special Officer Section	B) Vigilance Cell	C) E-Section
D) Work Review Cell	E) O.P.Cell	F) B-Section
G) Accounts Section	H) Computer Section	I) D-Budget Section
- High Court for the State of Telangana at Hyderabad.
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